

**GOVERNMENT OF INDIA
COMMUNICATIONS
LOK SABHA**

UNSTARRED QUESTION NO:3482
ANSWERED ON:11.12.2000
TELEPHONE LOK ADALATS
C. KRISHNAN

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government have constituted Telephone Lok Adalats in each State;
- (b) if so, the details thereof; and
- (c) the number of cases settled therein during the last three years, State-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS(SHRI TAPAN SIKDAR)

(a) & (b): Yes , Sir. Instructions were issued in 1987 to all Telecom Circles to hold Telephone Adalats every three months. The Adalats are held at each SSA (Secondary Switching Area) Headquarters and are conducted by a three member bench of senior officers presided over by the Head of the SSA/ District.

The number of cases settled therein during the last three years, circle wise, is given in the Annexure.

Annexure

Number of cases Settled in Telephone Adalats held during the year 1997-98 to 1999-2000

Sl. No. Name of Circles 1997-98 1998-99 1999-2000

1.	Andaman & Nicobar	37	21	2	
2.	Andhra Pradesh	562	938	1298	
3.	Assam	105	116	122	
4.	Bihar	413	557	486	
5.	Gujrat	905	1225	949	
6.	Haryana	243	268	180	
7.	Himachal Pradesh	-	108	118	
8.	Jammu & Kashmir	21	67	33	
9.	Karnataka	188	155	212	
10.	Kerala	719	604	507	
11.	Madhya Pradesh	400	630	725	
12.	Maharashtra	732	895	1353	
13.	North East	40	43	119	
14.	Orissa	146	124	171	
15.	Punjab	1447	983	894	
16.	Rajasthan	414	661	607	
17.	TamilNadu	1008	967	1009	
18.	U.P. (East)	1224	1493	1312	
19.	U.P. (West)	146	283	462	
20.	West Bengal	-	25	61	94
21.	Calcutta	-	443	148	
22.	Chennai	87	501	587	

23.	MTNL, Delhi	2070	1415	684
24.	MTNL, Mumbai	1293	1284	872